NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 287/(MAH)/2017

CORAM:

-6

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06-04-2017.

NAME OF THE PARTIES:

M/s. ALUMILITE ARCHITECTURALS PVT. LTD.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

TCSP 287/230-232/NCLT/MB/MAH/2017

On the request made by the petitioner counsel, Chartered Accountant M/s. NBS & Co. is hereby appointed with ₹20,000/- remuneration to assist the Official Liquidator in filing his report in four weeks' hereafter.

List this matter on 15-06-2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)